



\$~5 to 50 (SB)

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 519/2021

**ASHOK ALEXANDER**

.....Petitioner

Through: Mr. Ajay Vohra, Sr. Adv. with  
Mr. Rohit Jain, Mr. Aniket D.  
Agrawal, Ms. Manisha Sharma  
and Mr. Abhisek Singhvi,  
Adv.

versus

**DY DIRECTOR OF INCOME TAX (INV.)**

**UNIT 2(1) NEW DELHI**

.....Respondent

Through: Mr. Abhishek Maratha, SSC  
along with Mr. Apoorv  
Agarwal, Mr. Parth Samwal,  
JSCs, Ms. Nupur Sharma, Mr.  
Gaurav Singh, Mr. Bhanukaran  
Singh Jodha, Ms. Muskaan  
Goel and Ms. Paridhi Kohli,  
Adv.

6

+ W.P.(C) 1503/2021

**SURENDRA KUMAR JAIN**

.....Petitioner

Through: Mr. Ajay Vohra, Sr. Adv. with  
Mr. Rohit Jain, Mr. Pradeep  
Chhindra, Mr. Aniket D.  
Agrawal, Mr. Rishab Pareekh  
and Mr. Abhisek Singhvi,  
Adv.

versus

**ADDL. COMMISSIONER OF INCOME TAX,**

**CENTRAL RANGE-5, NEW DELHI**

.....Respondent

Through: Mr. Tushar Mehta, SG with Mr.  
Zoheb Hossain, Spl. Counsel,  
with Mr. Indruj Rai, SSC with  
Mr. Sanjeev Menon and Mr.  
Rahul Singh, Adv.



7

+ W.P.(C) 1692/2021

POONAM JAIN

.....Petitioner

Through: Mr. Ajay Vohra, Sr. Adv. with  
Mr. Rohit Jain, Mr. Aniket D.  
Agrawal, Ms. Manisha Sharma  
and Mr. Abhisek Singhvi,  
Adv.

versus

ADDL. COMMISSIONER OF INCOME TAX

CENTRAL RANGE 5 NEW DELHI

.....Respondent

Through: Mr. Indruj Singh Rai, SSC  
along with Mr. Sanjeev Menon,  
Mr. Rahul Singh, JSCs and Mr.  
Anmol Jagga, Adv.

8

+ W.P.(C) 1693/2021

GEETIKA JAIN

.....Petitioner

Through: Dr. Abhishek M. Singhvi, Sr.  
Adv., Mr. Ajay Vohra, Sr. Adv.  
with Mr. Rohit Jain, Mr. Amit  
Bhandari, Mr. Aniket D.  
Agrawal, Ms. Manisha Sharma  
and Mr. Abhisek Singhvi,  
Adv.

versus

ADDL. COMMISSIONER OF INCOME TAX,

CENTRAL RANGE-5, NEW DELHI

.....Respondent

Through: Mr. Indruj Singh Rai, SSC  
along with Mr. Sanjeev Menon,  
Mr. Rahul Singh, JSCs and Mr.  
Anmol Jagga, Adv.

9

+ W.P.(C) 5012/2021

MANAVINDER SINGH

.....Petitioner

Through: Mr. Piyush Sharma, Ms.  
Shweta Singh, Advocates.



versus

DY DIRECTOR OF INCOME TAX (INV)  
UNIT 3(4) NEW DELHI

.....Respondent

Through: Mr. Sanjay Kumar, SSC along  
with Ms. Easha Kadian, JSC.  
Mr. Indruj Singh Rai, SSC  
along with Mr. Sanjeev Menon,  
Mr. Rahul Singh, JSCs and Mr.  
Anmol Jagga, Adv.  
Mr. Indruj Singh Rai, SSC  
along with Mr. Sanjeev Menon,  
Mr. Rahul Singh, JSCs and Mr.  
Anmol Jagga, Adv.

10

+ W.P.(C) 5561/2021

ROBERT VADRA

.....Petitioner

Through: Mr. Suman Jyoti Khaitan, Mr.  
Prateek Chadha, Mr. Vikas  
Kumar, Mr. Ayush Kapoor &  
Mr. Sreekar, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Ravi Prakash, Adv. for  
UOI  
Mr. Tushar Mehta, SG with Mr.  
Zoheb Hossain, Spl. Counsel,  
with Mr. Indruj Rai, SSC with  
Mr. Sanjeev Menon and Mr.  
Rahul Singh, Advs.

11

+ W.P.(C) 5007/2021

ANIL KUMAR MITTAL

.....Petitioner

Through: Mr. Anirudh Bakhru, Mr.  
Ayush Puri, Ms. Archita  
Mahlawat, Mr. Kanav Madnani  
& Mohd. Umar, Advs.



versus

ADDL.COMMISSIONER OF INCOME TAX .....Respondent

Through: Mr. Debesh Panda, Senior Standing Counsel with Ms. Zehra Khan, Junior Standing Counsel Mr. Vikramaditya Singh, Junior Standing Counsel with Mr. Ishan Puri, Ms. Yashika, Ms. Anaunta Shankar and Mr. Kanishk Aggrawal, Advs.

Mr. Sanjay Kumar, Ms. Monica Benjamin and Ms. Easha Kadian, Advs. for Revenue.

12

+ W.P.(C) 5170/2021

ANOOP KUMAR GUPTA .....Petitioner

Through: Mr. Anirudh Bakhru, Mr. Ayush Puri, Ms. Archita Mahlawat, Mr. Kanav Madnani & Mohd. Umar, Advs.

versus

ADDL.COMMISSIONER OF INCOME TAX .....Respondent

Through: Mr. Sanjay Kumar, Ms. Monica Benjamin and Ms. Easha Kadian, Advs. for Revenue.

13

+ W.P.(C) 5181/2021

ARUN KUMAR GUPTA .....Petitioner

Through: Mr. Anirudh Bakhru, Mr. Ayush Puri, Ms. Archita Mahlawat, Mr. Kanav Madnani & Mohd. Umar, Advs.

versus

ADDL.COMMISSIONER OF INCOME TAX .....Respondent

Through: Mr. Sanjay Kumar, Ms. Monica Benjamin and Ms. Easha



Kadian, Advs. for Revenue.

14

+ W.P.(C) 5294/2021

DEEPAK TALWAR

.....Petitioner

Through: Mr. Tanveer Ahmed Mir, Sr.  
Adv. with Mr. Vaibhav Suri,  
Md. Imran Ahmad & Ms.  
Ariana Ahluwalia, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Ravi Prakash, Adv. For  
UOI.  
Mr. Shashank Garg, CGSC  
along with Ms. Nishtha Jain,  
Mr. Raghav Bhatia, Ms.  
Aradhya Chaturvedi and Mr.  
Siddharth Sharma, Advs.  
Mr. Tushar Mehta, SG with Mr.  
Zoheb Hossain, Spl. Counsel,  
with Mr. Indruj Rai, SSC with  
Mr. Sanjeev Menon and Mr.  
Rahul Singh, Advs.

15

+ W.P.(C) 5559/2021

HARVANSH CHAWLA

.....Petitioner

Through: Mr. Ruchesh Sinha and Ms.  
Monalisa Maity, Advs.

versus

MINISTRY OF FINANCE & ORS.

.....Respondents

Through: Mr. Ravi Prakash, Adv. For  
UOI  
Mr. Sunil Agarwal, SSC with  
Mr. Shivansh B. Pandya, Mr.  
Viplav Acharya and Ms. Priya  
Sarkar, JSCs with Mr. Utkarsh  
Tiwari, Adv. for IT Department



16

+ W.P.(C) 4225/2022

MADHULIKA TIWARI

.....Petitioner

Through: Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. Sanat Kapoor, Mr. Sumit Lalchandani, Mr. Tarun Chanana, Mr Shivam Yadav and Mr. Utkarsh Kumar Gupta, Advocates.

versus

JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, RANGE 5 DELHI AND ANR. ....Respondents

Through: Mr. Vipul Agrawal, SSC

17

+ W.P.(C) 6092/2021

KRISHAN LAL MADHOK

.....Petitioner

Through: Mr. P.D. Gupta, Sr. Adv. with Mr. Atul Gupta, Adv.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr Satya Ranjan Swain (SPC) with Mr Kautilya Birat & Mr. Soumyadip Chakraborty, Adv. for Respondent No 1.  
Mr. Debesh Panda, Senior Standing Counsel with Ms. Zehra Khan, Junior Standing Counsel Mr. Vikramaditya Singh, Junior Standing Counsel with Mr. Ishan Puri, Ms. Yashika, Ms. Anauntta Shankar and Mr. Kanishk Aggrawal, Advs.

18

+ W.P.(C) 217/2022

MR MOHIT JAIN

.....Petitioner

Through: Mr. Sachit Jolly, Sr. Adv. with



Ms. Soumya Singh, Adv. Ms.  
Mansha Anand, Mr. Abhyudaya  
Shankar Bajpai & Mr. Aditya  
Rathore, Advs.

versus

DY DIRECTOR OF INCOME TAX INV & ORS. ..Respondent

Through: Mr. Ravi Prakash, Adv. For  
UOI

Mr. Gaurav Gupta, SSC along  
with Mr. Shivendra Singh &  
Mr. Yojit Pareek, JSCs. and Mr.  
Adarsh Nigam, Advocate.

19

+ W.P.(C) 3816/2023

R.D. PURI

.....Petitioner

Through: Mr. Anirudh Bakhru, Mr.  
Ayush Puri, Ms. Archita  
Mahlawat, Mr. Kanav Madnani  
& Mohd. Umar, Advs.

Mr. Sachit Jolly, Sr. Adv. with  
Ms. Devika Mohan, Adv.

versus

DEPUTY DIRECTOR OF INCOME TAX (INV)

UNIT 3(2), & ANR.

.....Respondents

Through: Mr. Gaurav Gupta, SSC with  
Mr. Shivendra Singh, JSC and  
Mr. Yojit Pareek, JSC for  
R/Income Tax.

Mr. Tushar Mehta, SG with Mr.  
Zoheb Hossain, Spl. Counsel,  
Mr. Debesh Panda, Senior  
Standing Counsel with Ms.  
Zehra Khan, Junior Standing  
Counsel Mr. Vikramaditya  
Singh, Junior Standing Counsel  
with Mr. Ishan Puri, Ms.  
Yashika, Ms. Anaunta Shankar  
and Mr. Kanishk Aggrawal,  
Advs.



Ms. Arunima Dwivedi, CGSC  
with Ms. Pinky Pawar, Adv. for  
UOI.

20

+ W.P.(C) 3746/2022

MON MOHAN KOHLI THROUGH RISHAB KOHLI LEGAL  
REPRESENTATIVE FOR FINANCIAL AND TAX  
MATTERS APPOINTED BY THIS HONORABLE COURT

.....Petitioner

Through: Ms. Kavita Jha, Sr. Adv. with  
Mr. Vaibhav Kulkarni and Mr.  
Himanshu Aggarwal, Advs.

versus

ADDL. COMMISSIONER OF INCOME TAX .....Respondent

Through: Mr. Puneet Rai, SSC along with  
Mr. Ashvini Kumar, Mr.  
Rishabh Nangia, JSCs.

21

+ W.P.(C) 3892/2022

DEEPAK NARGIS .....Petitioner

Through: Mr. Ajay Bhargava with Ms.  
Vanita Bhargava and Mr.  
Shivank Diddi, Advs.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Ravi Prakash, Adv. For  
UOI  
Mr. Puneet Rai, SSC along with  
Mr. Ashvini Kumar, Mr.  
Rishabh Nangia, JSCs.

22

+ W.P.(C) 4291/2022

RAJENDRA PRASAD NARGIS .....Petitioner

Through: Mr. Ajay Bhargava with Ms.  
Vanita Bhargava and Mr.



Shivank Diddi, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Ravi Prakash, Adv. For  
UOI  
Mr. Puneet Rai, SSC along with  
Mr. Ashvini Kumar, Mr.  
Rishabh Nangia, JSCs.

23

+ W.P.(C) 4292/2022

SUDHA NARGIS ....Petitioner  
Through: Mr. Ajay Bhargava with Ms.  
Vanita Bhargava and Mr.  
Shivank Diddi, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Ravi Prakash, Adv. For  
UOI  
Mr. Puneet Rai, SSC along with  
Mr. Ashvini Kumar, Mr.  
Rishabh Nangia, JSCs.

24

+ W.P.(C) 5206/2022 & CM APPL. 18197/2022 (Stay)

RAVI BHARADWAJ ....Petitioner  
Through: Mr. Gaurav Jain, Mr. Shubham  
Gupta and Ms. Shalini, Advs.

versus

ADDL. COMMISSIONER OF INCOME TAX ....Respondent  
Through: Mr. Gaurav Gupta, SSC with  
Mr. Shivendra Singh, JSC and  
Mr. Yojit Pareek, JSC.  
Mr. Puneet Rai, SSC along with  
Mr. Ashvini Kumar, Mr.  
Rishabh Nangia, JSCs.



25

+ W.P.(C) 6261/2022

KRISHNA KUMAR MOWDGAL .....Petitioner  
Through: Mr. Gaurav Jain, Mr. Shubham  
Gupta and Ms. Shalini, Advs.  
versus

ADDL COMMISSIONER OF INCOME TAX  
CENTRAL RANGE 2 NEW DELHI .....Respondent  
Through: Mr. Puneet Rai,  
SSC along with Mr. Ashvini  
Kumar, Mr. Rishabh Nangia,  
JSCs.

26

+ W.P.(C) 6562/2022

DHARAM VIR CHUGH .....Petitioner  
Through: Mr. Gaurav Jain, Mr. Shubham  
Gupta and Ms. Shalini, Advs.  
versus

ASSISTANT DIRECTOR OF INCOME  
TAX, INVESTIGATION, UNIT 4(1), .....Respondent  
Through: Mr. Indruj Singh Rai, SSC  
along with Mr. Sanjeev Menon,  
Mr. Rahul Singh, JSCs and Mr.  
Anmol Jagga, Adv.

27

+ W.P.(C) 4252/2022

ROHIT TIWARI .....Petitioner  
Through: Mr. Salil Kapoor, Ms. Ananya  
Kapoor, Mr. Sanat Kapoor, Mr.  
Sumit Lalchandani, Mr. Tarun  
Chanana, Mr Shivam Yadav  
and Mr. Utkarsh Kumar Gupta,  
Advocates.

versus

JOINT COMMISSIONER OF INCOME TAX, CENTRAL



CIRCLE, RANGE-5 & ANR. ....Respondents  
Through: Mr. Ruchir Bhatia, SSC along  
with Mr. Anant Mann & Mr.  
Abhishek Anand, Advocates.

28

+ W.P.(C) 443/2024 & CM APPL. 2031/2024 (Stay)

RAVI BHARDWAJ ....Petitioner  
Through: Mr. Gaurav Jain, Mr. Shubham  
Gupta and Ms. Shalini, Adv.  
versus

COMMISSIONER OF INCOME TAX CENTRAL  
RANGE 2 NEW DELHI ....Respondent  
Through: Mr. Puneet Rai, SSC along with  
Mr. Ashvini Kumar, Mr.  
Rishabh Nangia, JSCs.

29

+ W.P.(C) 8927/2022

ASHOK KUMAR SINGH ....Petitioner  
Through: Mr. Gautam Jain and Mr.  
Manish Yadav, Adv.  
versus

UNION OF INDIA AND ANR ....Respondents  
Through: Mr. Arnav Kumar, CGSC with  
Ms. Aayushi Sharma, Adv. for  
R-1.  
Mr. Sunil Agarwal, SSC with  
Mr. Shivansh B. Pandya, Mr.  
Viplav Acharya and Ms. Priya  
Sarkar, JSCs with Mr. Utkarsh  
Tiwari, Adv. for IT Department

30

+ W.P.(C) 13974/2022

SAGRI SINGH ....Petitioner  
Through: Mr. Piyush Sharma, Ms.  
Shweta Singh, Advocates.  
versus



DY DIRECTOR OF INCOME TAX (INV).....Respondent  
Through: Mr. Indruj Singh Rai, SSC  
along with Mr. Sanjeev Menon,  
Mr. Rahul Singh, JSCs and Mr.  
Anmol Jagga, Adv.

31

+ W.P.(C) 14020/2022

GURPREETESH SINGH MAINI AND ORS. ....Petitioners  
Through: Mr. Tushar Agarwal, Ms.  
Roosee Pandita, Mr. Arun  
Kumar, Advs.

versus

UNION OF INDIA AND ORS .....Respondents  
Through: Mr. Ravi Prakash, Adv. For  
UOI  
Ms. Pratima N. Lakra, CGSC  
with Mr. Chandan Prajapati,  
Adv. for R-1  
Mr. Sanjay Kumar, Ms. Monica  
Benjamin and Ms. Easha  
Kadian, Advs. for Revenue.

32

+ W.P.(C) 247/2023

DHARAM VIR CHUGH .....Petitioner  
Through: Mr. Gaurav Jain, Mr. Shubham  
Gupta and Ms. Shalini, Advs.

versus

PRINCIPAL DIRECTOR OF INCOME TAX,  
INVESTIGATION-2, NEW DELHI .....Respondent  
Through: Mr. Indruj Singh Rai, SSC  
along with Mr. Sanjeev Menon,  
Mr. Rahul Singh, JSCs and Mr.  
Anmol Jagga, Adv.

33

+ W.P.(C) 3732/2023

DHRUV LAMBA .....Petitioner



Through: Mr. Ajay Vohra, Sr. Adv. with  
Mr. Rohit Jain, Mr. Aniket D.  
Agrawal, Ms. Manisha Sharma  
and Mr. Abhisek Singhvi,  
Advs.

versus

DY DIRECTOR OF INCOME TAX  
(INV) & ANR.

.....Respondents

Through: Mr. Gaurav Gupta, SSC along  
with Mr. Shivendra Singh &  
Mr. Yojit Pareek, JSCs. and Mr.  
Adarsh Nigam, Advocate.

34

+ W.P.(C) 3801/2023 & CM APPL. 65399/2024

BHUPINDER SINGH

.....Petitioner

Through: Mr. Kumail Abbas and Mr.  
Deepanshu Mehta, Advs.

versus

DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION  
DD ADIT (INV) 3(1) NEW DELHI & ORS. ....Respondents

Through: Mr. Indruj Singh Rai, SSC  
along with Mr. Sanjeev Menon,  
Mr. Rahul Singh, JSCs and Mr.  
Anmol Jagga, Adv.  
Mr. Shlok Chandra, SSC with  
Ms. Naincy Jain, Ms. Madhavi  
Shukla, JSCs.

35

+ W.P.(C) 3802/2023

MUKUND CHOUDHARY

.....Petitioner

Through: Mr. Kumail Abbas and Mr.  
Deepanshu Mehta, Advs.

versus

DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION



DD ADIT (INV) 2(1) FAIU DELHI & ORS. ....Respondents

Through: Mr. Indruj Singh Rai, SSC  
along with Mr. Sanjeev Menon,  
Mr. Rahul Singh, JSCs and Mr.  
Anmol Jagga, Adv.

36

+ W.P.(C) 3805/2023

KAPIL CHOUDHARY .....Petitioner

Through: Mr. Kumail Abbas and Mr.  
Deepanshu Mehta, Advs.

versus

DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION

DD ADIT (INV) 2(1) FAIU DELHI & ORS. ....Respondents

Through: Mr. Indruj Singh Rai, SSC  
along with Mr. Sanjeev Menon,  
Mr. Rahul Singh, JSCs and Mr.  
Anmol Jagga, Adv.

37

+ W.P.(CRL) 1877/2019 & CRL.M.A. 30829/2019 (Stay),  
12695/2020 (Stay), 4955/2021 (Stay) & 19745/2021 (Vacation  
Of Interim Stay)

RITU KHAITAN .....Petitioner

Through: Mr. Aditya Ghadge, Advs.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Kirtiman Singh, CGSC  
along with Mr. Danjeev  
Khatana, Mr. Maulik Khurana  
and Mr. V.P. Singh, Advs. for  
UOI.

Ms. Arunima Dwivedi, CGSC  
with Ms. Pinky Pawar, Adv. for  
UOI.

Mr. Indruj Singh Rai, SSC  
along with Mr. Sanjeev Menon,  
Mr. Rahul Singh, JSCs and Mr.



Anmol Jagga, Adv.

38

+ W.P.(CRL) 618/2019 & CRL.M.A. 12696/2020 (Stay),  
4991/2021 (Stay), 8400/2021 (Vacation of Interim Stay) &  
12572/2021 (Direction)

GAUTAM KHAITAN

.....Petitioner

Through: Mr. Aditya Ghadge, Adv.

versus

UNION OF INDIA & ORS

.....Respondents

Through: Mr. Kirtiman Singh, CGSC  
along with Mr. Danjeev  
Khatana, Mr. Maulik Khurana  
and Mr. V.P. Singh, Adv. for  
UOI.

Ms. Arunima Dwivedi, CGSC  
with Ms. Pinky Pawar, Adv. for  
UOI.

Mr. Gaurav Gupta, SSC along  
with Mr. Shivendra Singh &  
Mr. Yojit Pareek, JSCs.

Mr. Tushar Mehta, SG with Mr.  
Zoheb Hossain, Spl. Counsel,  
with Mr. Indruj Rai, SSC with  
Mr. Sanjeev Menon and Mr.  
Rahul Singh, Adv.

39

+ W.P.(C) 4115/2023

VINEY KRISHAN CHAUDHRI

.....Petitioner

Through: Mr. Manu Sharma, Sr. Adv.  
with Mr. Arjun Kakkar, Adv.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Himanshu Pathak, SPC and  
Mr. Amit Singh, Adv. for UOI.



Mr. Shlok Chandra, SSC with  
Ms. Naincy Jain, Ms. Madhavi  
Shukla, JSCs.

40

+

W.P.(C) 5312/2023 & CM APPL. 20711/2023 (Stay)

RAJESH KUMAR GUPTA

.....Petitioner

Through: Mr. Salil Kapoor, Ms. Ananya  
Kapoor, Mr. Sanat Kapoor, Mr.  
Sumit Lalchandani, Mr. Tarun  
Chanana, Mr Shivam Yadav  
and Mr. Utkarsh Kumar Gupta,  
Advocates.

versus

JOINT COMMISSIONER OF INCOME TAX, CENTRAL  
CIRCLE, CENTRAL RANGE 4 & ANR. ....Respondents

Through: Mr. Debesh Panda, Senior  
Standing Counsel with Ms.  
Zehra Khan, Junior Standing  
Counsel Mr. Vikramaditya  
Singh, Junior Standing Counsel  
with Mr. Ishan Puri, Ms.  
Yashika, Ms. Anaunta Shankar  
and Mr. Kanishk Aggrawal,  
Advs.

41

+

W.P.(C) 5396/2023

VAIDYANATHAN VENKATESWARAN  
SIVAKUMAR

.....Petitioner

Through: Mr. Ajay Vohra, Sr. Adv. with  
Mr. Rohit Jain, Mr. Aniket D.  
Agrawal, Ms. Manisha Sharma  
and Mr. Abhisek Singhvi,  
Advs.

versus

ASSISTANT DIRECTOR OF INCOME  
TAX (INV)

.....Respondent



Through: Mr. Gaurav Gupta, SSC along with Mr. Shivendra Singh & Mr. Yojit Pareek, JSCs. and Mr. Adarsh Nigam, Advocate.

42

+ W.P.(C) 8154/2023

SANJAY BHASKAR

.....Petitioner

Through: Mr. Giriraj Subramaniam and Mr. Akhilesh Talluri, Advs.

versus

UNION OF INDIA THROUGH ITS  
SECRETARY & ORS.

.....Respondents

Through: Mr. Ravi Prakash, Adv. For UOI  
Ms. Pratima N. Lakra, CGSC with Mr. Chandan Prajapati, Adv. for R-1  
Mr. Abhishek Maratha, SSC along with Mr. Apoorv Agarwal, Mr. Parth Samwal, JSCs, Ms. Nupur Sharma, Mr. Gaurav Singh, Mr. Bhanukaran Singh Jodha, Ms. Muskaan Goel and Ms. Paridhi Kohli, Advs.

43

+ W.P.(C) 9641/2023 & CM APPL. 36956/2023 (Stay)

ANIKET BAKSHI

.....Petitioner

Through: Mr. Giriraj Subramaniam and Mr. Akhilesh Talluri, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Ms. Arti Bansal and Mr. Kamal Dignpaul, Advocates for UOI.  
Mr. Indruj Singh Rai, SSC along with Mr. Sanjeev Menon,



Mr. Rahul Singh, JSCs and Mr.  
Anmol Jagga, Adv.

44

+

W.P.(C) 9962/2023 & CM APPL. 38378/2023 (Stay)

TARUN BAKSHI

.....Petitioner

Through: Mr. Giriraj Subramaniam and  
Mr. Akhilesh Talluri, Adv.

versus

UNION OF INDIA THROUGH THE MINISTRY OF  
HOME AFFAIRS & ORS.

.....Respondents

Through: Mr. Ravi Prakash, Adv. For  
UOI  
Ms. Pratima N. Lakra, CGSC  
with Mr. Chandan Prajapati,  
Adv. for R-1  
Mr. Indruj Singh Rai, SSC  
along with Mr. Sanjeev Menon,  
Mr. Rahul Singh, JSCs and Mr.  
Anmol Jagga, Adv.

45

+

W.P.(C) 14827/2023 & CM APPL. 58994/2023 (Interim Relief)  
& 58996/2023 (Lengthy List Of Dates & Synopsis)

MR. DEEPAK TALWAR

.....Petitioner

Through: Mr. Tanveer Ahmed Mir, Sr.  
Adv. with Mr. Vaibhav Suri,  
Md. Imran Ahmad & Ms.  
Ariana Ahluwalia, Adv.

versus

UNION OF INDIA AND ORS

.....Respondents

Through: Mr. Rohan Jaitley, CGSC with  
Mr. Dev Pratap Shahi and Mr.  
Yogya Bhatia, Advocates for  
UOI.  
Mr. Tushar Mehta, SG with Mr.



Zoheb Hossain, Spl. Counsel,  
with Mr. Indruj Rai, SSC with  
Mr. Sanjeev Menon and Mr.  
Rahul Singh, Advs.

46

+ W.P.(C) 16549/2023 & CM APPL. 66687/2023 (Interim Relief)

VIJAY PAL SACHDEV

.....Petitioner

Through: Mr. Sachit Jolly, Sr. Adv. with  
Ms. Ankita Prakash and Mr.  
Abhyudaya Shankar Bajpai,  
Advocates.

versus

DEPUTY DIRECTOR OF INCOME TAX

(INV.) UNIT 3(1) NEW DELHI & ANR. ....Respondents

Through: Mr. Vipul Agrawal, SSC

47

+ W.P.(C) 16568/2023 & CM APPL. 66779/2023 (Stay)

RAJESH KUMAR GUPTA

.....Petitioner

Through: Mr. Salil Kapoor, Ms. Ananya  
Kapoor, Mr. Sanat Kapoor, Mr.  
Sumit Lalchandani, Mr. Tarun  
Chanana, Mr Shivam Yadav  
and Mr. Utkarsh Kumar Gupta,  
Advocates.

versus

DEPUTY DIRECTOR OF INCOME TAX -  
INVESTIGATION & ORS.

.....Respondents

Through: Mr. Shlok Chandra, SSC with  
Ms. Naincy Jain, Ms. Madhavi  
Shukla, JSCs.

48

+ W.P.(C) 1853/2024 & CM APPL. 7731/2024 (Stay),  
42383/2024 (81 Days Delay in C. A.)

KUMUD CHOWDHARY

.....Petitioner

Through: Mr. Ajay Vohra, Sr. Adv. with  
Mr. Rohit Jain, Mr. Aniket D.



Agrawal and Mr. Abhisek  
Singhvi, Advs.

versus

THE ASSISTANT DIRECTOR OF INCOME  
TAX (INV)-3(1) NEW DELHI .....Respondent  
Through: Mr. Vipul Agrawal, SSC.

49

+ W.P.(C) 4558/2024 & CM APPL. 18698/2024 (Stay) &  
28191/2024 (Stay)

SUVIGYA JAIN SINGHI .....Petitioner  
Through: Mr. Jagjit Singh Sahni & Ms.  
Gurpreet Kaur Sahni Advs.

versus

ADDL DIRECTOR OF INCOME  
TAX AND ORS .....Respondent  
Through: Mr. Sanjay Kumar, Ms. Monica  
Benjamin and Ms. Easha  
Kadian, Advs. for Revenue.

50

+ W.P.(C) 6728/2024 & CM APPL. 27987/2024 (Interim Stay)

JASMOHAN SINGH .....Petitioner  
Through: Mr. M.S. Syali, Sr. Adv. with  
Mr. Mayank Nagi, Mrs. Husnal  
Syali Nagi & Mr. Tarun Singh,  
Advs.

versus

DY DIRECTOR OF INCOME TAX INVESTIGATION  
UNIT 4 4 NEW DELHI .....Respondent  
Through: Mr. Gaurav Gupta, SSC along  
with Mr. Shivendra Singh &  
Mr. Yojit Pareek, JSCs.  
Mr. Debesh Panda, Senior  
Standing Counsel with Ms.  
Zehra Khan, Junior Standing



Counsel Mr. Vikramaditya Singh, Junior Standing Counsel with Mr. Ishan Puri, Ms. Yashika, Ms. Anaunta Shankar and Mr. Kanishk Aggrawal, Advs.

**CORAM:**  
**HON'BLE MR. JUSTICE YASHWANT VARMA**  
**HON'BLE MR. JUSTICE RAVINDER DUDEJA**

**ORDER**

%

**13.12.2024**

Dr. Singhvi, learned senior counsel is continuing with his submissions on behalf of the writ petitioners in W.P.(C) 1693/2021.

Let this batch be called again on 24.01.2025 as part heard.

Interim orders wherever operating shall continue till the next date of listing.

**YASHWANT VARMA, J.**

**RAVINDER DUDEJA, J.**

**DECEMBER 13, 2024/RW**